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Title: Papers Laid on the Table by members/ministers.

MR. CHAIRMAN: Now papers to be laid on the Table.

THE MINISTER OF LAW AND JUSTICE (SHRI M. VEERAPPA MOILY): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice, for the year 2010-2011.

(Placed in Library, See No. LT-1824/15/10)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Law and Justice, for the year 2010-2011.

(Placed in Library, See No. LT-1825/15/10)

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Overseas Indian Affairs, for the year 2010-2011.

(Placed in Library, See No. LT-1826/15/10)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Overseas Indian Affairs, for the year 2010-2011.

(Placed in Library, See No. LT-1827/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Kapil Sibal, I beg to lay on the Table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development, for the year 2010-2011.

(Placed in Library, See No. LT-1828/15/10)

- (2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Human Resource Development, for the year 2010-2011.

(Placed in Library, See No. LT-1829/15/10)

- (3) A copy of the Outcome Budget (Hindi and English versions) of the Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2010-2011.

(Placed in Library, See No. LT-1830/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): On behalf of Shri Praful Patel, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2007-2008, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2007-2008.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1831/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi Rashtriya Uran Akademi, Raebareli, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-1832/15/10)

(5) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Pawan Hans Helicopters Limited, New Delhi, for the year 2008-2009.

(ii) Annual Report of the Pawan Hans Helicopters Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-1833/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2008-2009.

(ii) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1834/15/10)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Statistics and Programme Implementation, for the year 2010-2011.

(Placed in Library, See No. LT-1835/15/10)

(4) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Statistics and Programme Implementation, for the year 2010-2011.

(Placed in Library, See No. LT-1836/15/10)

(5) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Coal, for the year 2010-2011.

(Placed in Library, See No. LT-1837/15/10)

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED): I beg to lay on the Table:-

(1) A copy of the 53rd Annual Report (Hindi and English versions) on the Working and Administration of the Companies Act, 1956, for the year ended 31st March, 2009.

(Placed in Library, See No. LT-1838/15/10)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Minority Affairs, for the year 2010-2011.

(Placed in Library, See No. LT-1839/15/10)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Minority Affairs, for the year 2010-2011.

(Placed in Library, See No. LT-1840/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Jairam Ramesh, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Sections 6 and 25 of the Environment (Protection) Act, 1986:-

- (i) S.O. 3303(E) published in Gazette of India dated 29<sup>th</sup> December, 2009, making certain amendments in the Notification No. S.O. 489(E) dated 30<sup>th</sup> April, 2003.
- (ii) S.O. 190(E) published in Gazette of India dated 25<sup>th</sup> January, 2010, making certain amendments in the Notification No. S.O. 93(E) dated 29<sup>th</sup> January, 1998.
- (iii) S.O. 3317(E) published in Gazette of India dated 31<sup>st</sup> December, 2009, making certain amendments in the Notification No. S.O. 671(E) dated 30<sup>th</sup> September, 1996.
- (iv) S.O. 287(E) published in Gazette of India dated 8<sup>th</sup> February, 2010, making constituting Bihar State Ganga River Conservation Authority.

(Placed in Library, See No. LT-1841/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-

- (i) The Environment (Protection) Amendment Rules, 2010 published in Notification No. G.S.R. 1(E) in Gazette of India dated 1<sup>st</sup> January, 2010.
- (ii) The Environment (Protection) (Second Amendment) Rules, 2010 published in Notification No. G.S.R. 61(E) in Gazette of India dated 5<sup>th</sup> February, 2010.

(Placed in Library, See No. LT-1842/15/10)

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests, for the year 2010-2011.

(Placed in Library, See No. LT-1843/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Chemicals and Fertilizers, for the year 2010-2011.

(Placed in Library, See No. LT-1844/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Fertilizers, Ministry of Chemicals and Fertilizers, for the year 2010-2011.

(Placed in Library, See No. LT-1845/15/10)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Department of Chemicals and Petro-Chemicals, Ministry of Chemicals and Fertilizers, for the year 2010-2011.

(Placed in Library, See No. LT-1846/15/10)

(4) A copy of the Outcome Budget (Hindi and English versions) of the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2010-2011.

(Placed in Library, See No. LT-1847/15/10)

(5) A copy of the Notification No. S.O. 3238(E) (Hindi and English versions) published in Gazette of India dated the 16<sup>th</sup> December, 2009, indicating the supplies of urea to be made by domestic manufacturers of urea to States and Union Territories during Rabi season 2009-2010 under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT-1848/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1849/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aligarh Muslim University, Aligarh, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-1850/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Orissa Primary Education Programme Authority (Sarva Shiksha Abhiyan), Bhubaneswar, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Orissa Primary Education Programme Authority (Sarva Shiksha Abhiyan), Bhubaneswar, for the year 2007-2008.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-1851/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan), Jaipur, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajasthan Council of Elementary Education (Sarva Shiksha Abhiyan), Jaipur, for the year 2007-2008.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT-1852/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan, Puducherry, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan, Puducherry, for the year 2007-2008.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT-1853/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2008-2009.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT-1854/15/10)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visva-Bharati, Santiniketan, for the year 2008-2009.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT-1855/15/10)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Hill University, Shillong, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Hill University, Shillong, for the year 2008-2009.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT-1856/15/10)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Kohima, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nagaland University, Kohima, for the year 2008-2009.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT-1857/15/10)

(19) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2008-2009, together with Audit Report thereon.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT-1858/15/10)

(21) A copy of the Annual Accounts (Hindi and English versions) of the Mizoram University, Aizwal, for the year 2008-2009, together with Audit Report thereon.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT-1859/15/10)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Paschim Banga Sarva Shiksha Mission (Sarva Shiksha Abhiyan), Kolkata, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paschim Banga Sarva Shiksha Mission (Sarva Shiksha Abhiyan), Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT-1860/15/10)

(24) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2008-2009.

(ii) A copy of the Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT-1861/15/10)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2008-2009.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT-1862/15/10)

(27) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Auroville Foundation for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT-1863/15/10)

(28) (i) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year

2008-2009.

(29) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (28) above.

(Placed in Library, See No. LT-1864/15/10)

(30) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2008-2009.

(31) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

(Placed in Library, See No. LT-1865/15/10)

(32) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Warangal, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Warangal, for the year 2008-2009.

(33) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (32) above.

(Placed in Library, See No. LT-1866/15/10)

(34) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2008-2009.

(35) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (34) above.

(Placed in Library, See No. LT-1867/15/10)

(36) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2008-2009.

(37) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (36) above.

(Placed in Library, See No. LT-1868/15/10)

(38) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Technology Durgapur, Durgapur, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Durgapur, Durgapur, for the year 2008-2009.

(39) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (38) above.

(Placed in Library, See No. LT-1869/15/10)

(40) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Open Schooling, Noida, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Open Schooling, Noida, for the year 2008-2009.

(41) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (40) above.

(Placed in Library, See No. LT-1870/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): I beg to lay on the Table a copy of the Railway Claims Tribunal (Procedure) Amendment Rules, 2010 (Hindi and English versions) published in the Notification No. G.S.R. 96(E) in Gazette of India dated the 22<sup>nd</sup> February, 2010, issued under sub-section (3) of Section 30 of the Railway Claims Tribunal Act, 1987.

(Placed in Library, See No. LT-1871/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act 1987:-

- (i) S.O. 293(E) published in Gazette of India dated the 9<sup>th</sup> February, 2010 exempting the State Government and their procurement agencies and the Food Corporation of India, from the operation of Principal Order S.O. 2409(E) dated September 22, 2009, up to the extend of the total quantity of 2.71 lakh bales for packaging of foodgrains during the Rabi Marketing Season 2010-2011 to prevent disruption in foodgrain procurement.
- (ii) S.O. 3290(E) published in Gazette of India dated the 24<sup>th</sup> December, 2009 exempting the State Government and their procurement agencies and the Food Corporation of India from the operation of Principal Order S.O. 2409(E) dated September 22, 2009, up to the extend of the total quantity of 3.80 lakh bales for the Khariff Marketing Season 2009-2010 and the Rabi Marketing Season 2011 to prevent disruption in foodgrain procurement.
- (iii) S.O. 259(E) published in Gazette of India dated the 4<sup>th</sup> February, 2010, directing that the commodity, mentioned therein, shall be exempted from the operation of Principal Order No. S.O. 2409(E) dated September 22, 2009, up to 10% of the total production of sugar by the individual producing units during the jute year 2009-2010.

(Placed in Library, See No. LT-1872/15/10)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles, for the year 2010-2011.

(Placed in Library, See No. LT-1873/15/10)

(3) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Textiles, for the year 2010-2011.

(Placed in Library, See No. LT-1874/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): I beg to lay on the Table:-

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas, for the year 2010-2011.

(Placed in Library, See No. LT-1875/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Petroleum and Natural Gas, for the year 2010-2011.

(Placed in Library, See No. LT-1876/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS):

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Agriculture, for the year 2010-2011.

(Placed in Library, See No. LT-1877/15/10)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Department of Agriculture and Cooperation, Ministry of Agriculture, for the year 2010-2011.

(Placed in Library, See No. LT-1878/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2006-2007.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2006-2007, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT-1879/15/10)

(b) (i) Review by the Government of the working of the National Projects Construction Corporation Limited, New Delhi, for the year 2007-2008.

(ii) Annual Report of the National Projects Construction Corporation Limited, New Delhi, for the year 2007-2008, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-1880/15/10)

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